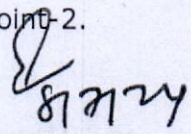


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
DELHI

ORDER

Due to demise of **Sh. Sunil Kumar Shanker** S/o Sh. Gauri Shanker, Junior Judicial Assistant (E.C. No. 79702431), on 14.05.2024, his name is hereby struck off from the Pay Roll/Strength of this office w.e.f. 15.05.2024 (F/N) in terms of Swamy's Pension Compilation, Incorporating CCS Pension Rules, Chapter-II, General Conditions at Point-5, Sub Point-2.


(Sanjay Garg-I)

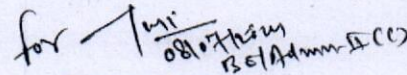
Principal District & Sessions Judge (HQs): Delhi

No. 40786-40808 /Admn-II/PF-JJA/2024

Dated, Delhi the 08 JUL 2024

Copy forwarded for information and necessary action to :-

1. The Drawing & Disbursing Officer, Accounts Branch, New Delhi District, Patiala House Courts, Delhi.
2. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, New Delhi District, Patiala House Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
3. The Pay & Accounts Office, through the Accounts Branch, New Delhi District, Patiala House Courts, Delhi.
4. The Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. Dealing Assistants - Establishment / C.R. / Leave / Seniority & Promotion / Transfer & Posting / Vigilance Branch / General Branch / Library / Computer Branch / LAYERS / Accounts Branch; Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial), Recruitment Cell, Tis Hazari Courts, Delhi for updation of record/roster.
7. The Welfare Officer, Tis Hazari Courts, Delhi.
8. The Web-site Committee and Hindi Section, Tis Hazari Courts, Delhi.
9. Ms. Renuka Anand {Wife of deceased official Sh. Sunil Kumar Shanker, JJA}R/o: H. No. 2331, Katra Khojan Shah, Bazar Sita Ram, Delhi-110006.Mob: 9717947662.


(Simmi Kapoor)

Administrative Officer (Admn. II)
O/o Principal District & Sessions Judge (HQs):
Delhi.